

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 426
TO BE ANSWERED ON FEBRUARY 05, 2019**

RASHTRIYA SHAHRI AAJEEVIKA MISSION

**No. 426 SHRIMATI REKHA VERMA:
 SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government has reviewed the progress report of Rashtriya Shahri Aajeevika Mission during the last two years;**
- (b) if so, the details thereof along with the current status and achievement under the Mission, State-wise; and**
- (c) the details of the steps taken by the Government for the disposal of the cases related to the implementation of Rashtriya Shahri Aajeevika Mission and to address its shortcomings?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN
THE MINISTRY OF HOUSING & URBAN AFFAIRS
[HARDEEP SINGH PURI]**

- (a) to (c): The Ministry of Housing & Urban Affairs has launched National Urban Livelihoods Mission (NULM) in September 2013 to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities, for improvement in their livelihoods on a sustainable basis. The mission also aims to build strong grassroot level institutions of the urban poor; provide shelters equipped with essential services to the urban homeless and address livelihoods concerns of the urban street**

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vendors by facilitating access to suitable spaces, institutional credit, social security, etc. The Mission has been renamed as Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) and extended to all statutory towns in the country since February, 2016.

As per the Mission Document, the Governing Council, which is a policy making body at the national level, will lay down priorities and review overall progress and development of the Mission. Further, the Executive Committee has also been constituted at national level to oversee the activities of the Mission. In a similar way, the Mission Document prescribes for constitution, by the States/UTs, of their respective Governing Councils and the Executive Committees. Meetings of these bodies are held from time to time to review the status of implementation, address the issues and bottlenecks, if any and provide necessary direction to the Mission. State/UT- wise statement on cumulative achievements, under various components of DAY-NULM, is at Annexure-A.

Annexure-A to the LSUQ No 426 for answer on 05.02.2019**CUMULATIVE PHYSICAL ACHIEVEMENTS UPTO 31.01.2019 UNDER DAY-NULM**

Sl. No.	Names of the States/UTs	No. of Self-Help Groups (SHGs) formed	No. of SHGs for given Revolving Fund (RF)	No. of members trained	Placement of Skill trained beneficiaries	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises	No of SHGs disbursed loans under SHG- Bank Linkage programme	Operationalisation of Shelters	Completion of Street Vendor Survey
1	Andhra Pradesh	22145	24083	156748	90340	58686	230831	69	32
2	Arunachal Pradesh	621	66	3857	410	2	0	0	30
3	Assam	6102	6642	14599	1979	814	667	0	25
4	Bihar	16226	8892	38401	2195	5333	600	50	142
5	Chhattisgarh	25168	15771	57011	20318	23226	4887	19	59
6	Goa	194	351	4252	1820	28	0	0	10
7	Gujarat	15462	10759	42167	19700	7042	2526	41	167
8	Haryana	2310	771	17363	1533	1568	241	4	80
9	Himachal Pradesh	1953	1437	4843	534	1003	249	3	33
10	Jammu & Kashmir	1713	1160	11298	339	4778	532	0	78
11	Jharkhand	9226	4903	99442	26961	5370	462	27	37
12	Karnataka	8831	7025	55875	5062	14373	5213	28	265
13	Kerala	10373	29115	10419	5671	2701	14486	13	93
14	Madhya Pradesh	23481	12370	167578	71282	61271	7353	133	80
15	Maharashtra	38713	25378	107489	29926	24406	8996	52	24
16	Manipur	2539	1210	1508	68	22	192	0	2
17	Meghalaya	249	57	1250	435	66	0	0	3
18	Mizoram	2184	1568	13384	1220	888	241	50	8
19	Nagaland	1335	286	11605	4647	1188	42	0	3
20	Odisha	22955	8775	27811	3243	15404	4115	26	111
21	Punjab	5246	1271	12015	2204	3556	54	27	165

22	Rajasthan	14956	8085	19074	1792	10768	831	162	190
23	Sikkim	58	0	2766	228	37	0	0	7
24	Tamil Nadu	49095	21046	112062	62488	84627	75306	134	664
25	Telangana	15545	14805	37265	22492	8051	104428	26	66
26	Tripura	1470	739	2169	216	368	12249	0	5
27	Uttar Pradesh	29178	10905	158790	72260	39070	2141	52	30
28	Uttarakhand	1060	302	10542	2476	4188	10	10	20
29	West Bengal	28776	29266	107581	21847	5041	9203	9	0
30	A & N Islands	0	0	0	0	0	0	0	0
31	Chandigarh	306	128	7140	2688	150	12	0	1
32	D & N Haveli	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0
34	Delhi	0	0	1095	0	0	0	190	0
35	Puducherry	40	2	0	0	11	12	1	0
TOTAL		357510	247168	1317399	476374	384036	485879	1126	2430